

श्री हुसैन चन्द कल्लुशाय : पिछड़ी जातियों के बारे में ?

डा० राज सुभग सिंह : पिछड़ी जातियों के ही मैंने प्रारम्भ किया था। उस वक्त शाब्द थाप चुन रहे थे। वेस्ट एशिया के बारे में मैंने पिछले दिन कहा था कि वैदेशिक कार्य मंत्री से बात कर के बतलाऊंगा। मैं उन से परामर्श किया, लेकिन वह बाहर चले गये। एक्स्टर्नल एफेयर्स की रिमान्ड पर डिस्कशन 12 जुलाई को है। जब वे लौटेंगे तब उन से परामर्श कर के अगर कोई तिथि तय होगी तब बतलाऊंगा। नाहाटा जी ने भी इसी के बारे में कहा कि एक्स्टर्नल अफेयर्स का समय बढ़ाया जाये, श्रीमती लक्ष्मीकान्तम्मा जी ने भी कहा और श्री चटर्जी ने वेस्ट एशिया के बारे में कहा। जब उस पर डिस्कशन होगा तब एक घंटा बढ़ाना तो हमेशा अव्यक्त महोदय के अधिकार में होता है। वे स्वयं सोचेंगे।

Shri Shashi Ranjan (Puri): She has demanded three days.

डा० राज सुभग सिंह : ठीक है, सारी बात विजिनेस ऐडवाइजरी कमेटी में तय होती है।

Shri S. M. Banerjee: Sir, I wanted to get a clarification about the audit reports on the New Asiatic and Ruby General Insurance Companies.

Mr. Deputy-Speaker: He has already said that he would consult the concerned Ministry.

Shri S. M. Banerjee: That is all right, but what I want to say is that we have a sad experience about these two reports. For the last five years I have been trying to get them, but I have failed and even with Pandit Jawaharlal Nehru, I failed. My point is that before the Hazare report is discussed, these audit reports should come.

Mr. Deputy-Speaker: Shri Poona-

14.28 hrs.

#### STATEMENT RE DISLOCATION OF TRAIN SERVICES ON CERTAIN SECTIONS OF EASTERN AND SOUTH-EASTERN RAILWAYS

The Minister of Railways (Shri C. M. Poonacha): From 1st April to 17th June, 1967, there have been 128 cases of hold-ups of trains on Eastern and South-Eastern Railways in West Bengal. This has resulted in detention and cancellation of several trains, causing serious inconvenience to travelling public. These cases mainly concern smuggling and looting of rice and acts of hooliganism by anti-social elements. There have also been 6 cases of robbery. 35 members of railway staff were assaulted and injured. The anti-social elements hold up trains by pulling alarm chains, disconnecting nose-pipes and squatting over the track.

It hardly needs emphasis that interference with the train running and train passing staff is fraught with serious danger in that they might, inimidation or loss of morale, be led to take action which may be prejudicial to safe running of trains. In any case, both punctual running of trains and rendering an efficient service to the public has become difficult. On certain occasions, use of unjustifiable hold-ups has led to complete cessation of traffic for some time over important sections.

The General Manager, Eastern Railway, approached the Chief Minister of West Bengal and apprised him of the position. The Police authorities of West Bengal were also kept informed of the developments from time to time. Having regard to the seriousness of the situation, the General Manager requested the Chief Minister to use his good offices to help the railways in maintaining the normal running of trains. As the situation was progressively deteriorating and the State Police Reserves were fully stretched due to difficult law and order position in the districts, the Inspector-General of Police, West Bengal, sent a wireless message of the Inspector-General,

[Shri C. M. Poonacha]

Railway Protection Force, Railway Board, on 20th June, requesting for 8 coys. of the Railway Protection Special Force. The Inspector-General, Railway Protection Force took prompt action in moving the coys. the same day to Calcutta. The Inspector-General, Railway Protection Force flew to Calcutta on 22nd June and held a meeting with the Inspector-General of Police, West Bengal, his Additional Inspector-General of Police, Dy. Inspectors-General of Police and Suptds. of Police. The Inspector-General of Police, West Bengal, has expressed his gratitude for the prompt action taken by the Ministry of Railways.

Inspector-General of Police, West Bengal, has assured the Inspector-General, Railway Protection Force, that the State Police will do their best to give protection to the railways against the forces of disorder.

It has been decided that the State Police will send Police parties with a Sub Inspector or Asst. Sub Inspector to escort trains and such escorts will be strengthened with the manpower of the Railway Protection Force. The Chief Security Officers of Eastern, South-Eastern and Northeast Frontier Railways are rendering full assistance to the West Bengal Police.

These arrangements will ensure safety to the travelling public who were subjected to untold harassments by anti-social elements and were insisting on the authorities concerned to provide necessary security during their travel by arranging armed escorts to the passenger trains.

The Ministry of Home Affairs are also being kept informed of these developments. All possible steps are being taken to restore normal conditions for safe running of trains.

I felt that these matter should be brought to the notice of the Hon'ble Members, as they would have been anxious to know the correct position pertaining to this area.

Shri Hem Barua (Mangaldai): May I seek a clarification?

Mr. Deputy-Speaker: It is a rather disquieting situation. Instead of just now seeking clarification, if some hon. member gives notice, I would permit a short discussion.

Shri Hem Barua: Just one clarification, Sir.

Mr. Deputy-Speaker: If it is just one question, I can permit, but I see many hon. members rising up.

श्री हनुम चन्द्र कल्याण (उज्जैन) :  
हमने नोटिस दे रखा है और आप हमें सवाल पूछने नहीं देते हैं।

श्री रजबीर सिंह (रोहतक) : वहाँ पर गदर मचा हुआ है। कोई गर्बनैट वहाँ ही नहीं। हमें ये बचनाम करते रहते हैं...

Mr. Deputy-Speaker: You will get an opportunity, but not now. So many members are anxious to know the state of affairs there. From the statement it appears that safe running of trains there has become difficult.

Shri S. M. Banerjee (Kanpur): This may be one-sided story. You should get the report directly from the Chief Minister of West Bengal. This House is being utilised to damn the West Bengal Government. (Interruptions).

Mr. Deputy-Speaker: All of you will resume your seats.

I have already stated that an opportunity will be given, because from the statement everybody feels that safety of travel, law and order and other matters are involved. Many members would like to put question. As I said, later on an opportunity will be provided.

श्री रजबीर सिंह : हमें बताया न जाए। यह मामला बहुत सीरियस है। कांग्रेस वालों को जबरन बुलाया जाए। हमें सब एकपक्षीय इनको करने का मौका मिला है। हर बयान के हमें जूते लगाते हैं। आज हम बैचनवा चाहते हैं। हमें जबरन मौका मिलना चाहिए।

Mr. Deputy-Speaker: I am not saying no opportunity would be given. Certainly opportunity will be given, but not now.

Shri H. N. Mukerjee (Calcutta North East): I would raise a point of propriety rather than of order. I cannot raise a point of order in regard to what you have chosen to say in your wisdom. However, you have let fall certain observations which appear to me to go against the sense of propriety with which proceedings of the House ought to be conducted. You have given an obiter dictum that from the statement we have heard, it seems railway travel in that part of the country has become a precarious proposition.

Mr. Deputy-Speaker: I never used the word 'precarious.' I said, safe running of trains is difficult.

Shri H. N. Mukerjee: You have said something which virtually amounts to that. This is a very highly loaded statement. (Interruption).

I know the kind of conspiracy which goes on, but it goes against the grain when the Chair chooses to make an obiter dictum of this sort. I beg of you, Sir, not to make this kind of an observation, and to behave differently.

Mr. Deputy-Speaker: When I made certain observations I have made them keeping in view the responsibility of the Railways.

Shri H. N. Mukerjee: You have no business to make observations which can be interpreted in a very different light.

Mr. Deputy-Speaker: I cannot understand why you are so much touchy.

Shri H. N. Mukerjee: Because you behaved in that fashion from the Chair. You have not forgotten that you are sitting in these benches (Interruption).

Mr. Deputy-Speaker: I am not permitting any questions just now.

Shri H. N. Mukerjee: You are in the Chair now, you are not a Congress

Member.

Shri S. M. Banerjee: You should expunge your own remarks.

Mr. Deputy-Speaker: Shri Banerjee, I will have to call you to order. What I have said is within my right.

Shri S. M. Banerjee: You can expunge many things. (Interruption).

Mr. Deputy-Speaker: Yes, certainly. Please resume your seat.

Shri S. M. Banerjee: But there is a calculated attempt to malign the Government of West Bengal.

Shri H. N. Mukerjee: You are not to champion the cause of the Government from the Chair.

Mr. Deputy-Speaker: It is not a question of my becoming the champion of this side or the other. I have made an objective observations.

Shri H. N. Mukerjee: For God's sake do not forget that you are the Deputy-Speaker.

Mr. Deputy-Speaker: I have made an objective observation. I have said that I would permit all Members concerned to put some questions or raise a discussion but at later date. There is nothing objectionable (Interruptions). I take strong exception to the remarks made by Shri Banerjee. If they are repeated I will have to take action.

Shri S. M. Banerjee: What remarks, Sir?

Mr. Deputy Speaker: Please resume your seat.

Shri V. Krishna Rao (Cuddalore): Sir, I rise to a point of order. The hon. Minister of Railways has made a statement regarding the railways and it is up to the House to discuss it or to put questions to elicit information. Certainly, you, Sir, the Deputy-Speaker jumped to the conclusion and made an allegation, a charge, that is disheartening. Is it conducive to the proper conduct of business of this House? That is the only thing I would like to know.

Mr. Deputy-Speaker: I have made certain observations to show that it deserves a discussion.

Shri V. Krishnamoorthi: The House is not at all agreeing with the observation that you made. You may make that observation as Member here. After occupying the Chair you cannot make such an observation.

Mr. Deputy-Speaker: When so many hon. Members were rising in their seats, I said I would not permit any questions at this stage.

Shri V. Krishnamoorthi: You cannot presume things and make an observation.

Mr. Deputy-Speaker: What is there objectionable, I do not understand. You can see from the records what I have said. I am within my rights to make objective observations on a statement like this.

Shri N. C. Chatterjee (Burdwan): Sir, you are perfectly within your rights to make an objective remark with regard to a particular problem. I take it that it was not your intention to cast any reflection on the efficiency, honesty or capacity of the West Bengal Government. May I have an assurance from you?

Mr. Deputy-Speaker: It was not at all my intention. I am concerned with the Railways. Where is the question of Government of West Bengal there?

Shri Bhandhir Singh: There is civil war in West Bengal. We should be ashamed of such a government if it is there. There is no Government. Trains are being looted.

Shri Thirumala Rao (Kakinada): Sir, the hon. Minister made a factual statement giving the information that the Government could gather from the offices of the West Bengal Government, from I. G. Police West Bengal, from their Railway Security Police officers, and there was perfect co-operation between those two wings. There is no question of any aspersion being cast

from the Chair. You have given a ruling that the matter can be raised. If there was any grievance from the other side, in a half-hour discussion or one-hour discussion and they can ask for further information from the Government. Hon. Members cannot transgress your ruling like this. There is no further question to be asked on this. I say that the House should bow to your ruling and pass on to the next item.

श्री कृष्ण चन्द्र कद्माय : उपाध्यक्ष महोदय, धाय मेरा ब्यक्त्या का प्रश्न बुलिये । मैं कितनी बार बड़ा हुआ हूँ, लेकिन धाय बुलते ही नहीं हैं । धाय दूसरे सदस्यों को अवसर दे रहे हैं । धाय मुझे भी मौका दीजिए ।

Shri Hem Barua: Sir, on a point of order.

Mr. Deputy-Speaker: I am sorry. We have to pass on to the next item.

Shri Hem Barua: May I submit very honestly that when you said that you would not listen to anybody, we were satisfied with that. But, after saying that, you listened to so many Members here, there and everywhere. If you were true to your words and did not allow anybody to speak, I would not have minded.

Mr. Deputy-Speaker: He should remember that members from both sides have been given opportunity.

Shri Hem Barua: Sir, I have stood up persistently, wanting to raise a point of order. Every time you said "Please sit down, I will give you an opportunity later." Now, you have passed on to the next item. That is why we feel so much about it. We are expressing only our agony and not anger.

Mr. Deputy-Speaker: I do not think any Member of this House would agree with your observation that you are neglected in this House. You get a major share.

**Shri Man Barua:** Since I come from an under-developed State, there is a tendency on the part of the Chair to neglect peoples coming from an under-developed state like Assam. That is my complaint.

**Mr. Deputy-Speaker:** A highly sophisticated person like you should not make such an observation, simply because you happen to come from a particular constituency. This is not being fair either to your constituency or to your State.

**Shri K. K. Nayanar (Palghat):** Sir, on a point of order. What have discussed this issue for the last 15 minutes. I raised this question three times but you did not allow me to ask a question. Now this discussion has been going on for 15 minutes. If only you had allowed one question each to some members, this would have been over in no time. The hon. Minister has submitted a report, which gives one version. We want to know the other version also. At the same time, we want to express our opinion about that report. Why could you not allow that? Already 20 minutes have been spent. It would have been over earlier if you had allowed questions.

**Mr. Deputy-Speaker:** There is no question of side here. The Minister has given an objective assessment of the situation.

**Shri K. K. Nayanar:** How can we rely on that?

**Shri S. Kandappan (Mettur):** How can you say that it is objective?

**Mr. Deputy-Speaker:** That is my view.

**श्री कृष्ण चन्म कक्षराव :** उपाध्यक्ष महोदय, माननीय रेलवे मंत्री ने जो बयान दिया है, उस से हमें बड़ी चिन्ता हो गई है, क्योंकि वहाँ सारी जनता पर बड़ा भार डाला हुआ है और किसी का जीवन सुरक्षित नहीं है।

**Mr. Deputy-Speaker:** That will be raised later on. Not on a point of order. You can mention it when I have permitted a discussion. Not now.

**श्री कृष्ण चन्म कक्षराव :** हम इस सम्बन्ध में मंत्री महोदय से और जानकारी लेना चाहते हैं। हम जानना चाहते हैं कि वहाँ पर जो ये सारी घटनाएँ हो रही हैं, क्या उनमें किसी बिदेकी सरकार का हाथ है, क्या उस में चीन का हाथ है, क्या ये सब घटनाएँ चीन के द्वारा कराई जा रही हैं।

**Mr. Deputy-Speaker:** There is no point of order. We will now take up the next item. **Shri P. C Sethi**

14.45 hrs

**CORRECTION OF ANSWER TO S.Q.  
 No. 541 RE. PRICE OF STEEL  
 AFTER DECONTROL**

The Minister of State in the Ministry of Steel, Mines and Metals (**Shri P. C. Sethi**): In my reply to Starred Question No. 541 given in Lok Sabha on 16th June, 1967 I have stated as follows:

(Price of standard categories in rupees per tonne as announced by Joint Plant Committee)

Item	Price before 1-5-67	Price after 1-5-67 †	Increase in price	Percentage of increase
	(L. o. r. rail head station)	(L. o. r. rail head station)		
<b>Wheels &amp; Tyres*</b>				
New Design	1286	1356	70	5
Old Design	1140	1373	233	20
<b>Axles*</b>				
New Design	1394	1464	70	5
Old Design	2109	2342	233	11

\*F. O. R. Works.